

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**FIRST APPEAL No.29 of 2017**

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Alok Trivedi and Ors

... .. Appellant/s

Versus

Anita Trivedi and Ors

... .. Respondent/s

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**Appearance :**

For the Appellant/s : Mr. Arun Kumar Pandey, Advocate  
For the Respondent/s : Mr.

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**CORAM: HONOURABLE MR. JUSTICE RUDRA PRAKASH  
MISHRA**

ORAL ORDER

13     10-04-2026                      As prayed for by learned counsel for the appellant, list  
  
this case on 18.06.2026, enabling him to file appropriate  
  
application for substitution of deceased appellant no. 1 and  
  
respondent no. 3.

**(Rudra Prakash Mishra, J)**

Alok Verma/-

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